

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/180/2016

NAME OF THE PETITIONER(S) : A.K. Mansoor

NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) T.V.P. Sai Vihari	Counsel for Proposed R7	T.V.P. Sai Vihari
(2) Ar. Sridharan	Counsel for Petitioner	Ar. Sridharan
3. Joseph Kodianthara Senior Advocate A R. RAMANATHAN	Counsel for R1 to R3	A R. Ramanathan

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Joseph Kodianthara, senior counsel and Shri A R Ramanathan, counsel for R1 to R3 and Shri T V P Sai Vihari, counsel for proposed R7 in CA 34/2016 are present. Counsel for proposed R7 prayed time for filing counter in CA 34/2016. Time extended at request with a direction to file the same and also to furnish a copy to the other side prior to the next date of hearing. The matter is posted for arguments in CA 34/2016. Put up on 22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)